NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Execution Petition 33(ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Sh. Davinderjit Singh Monga

SECTION OF THE COMPANIES ACT: 424

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Kunal Soni

Order

Ld. Counsel for the Respondent has given details of certain other bank accounts of the Judgement Debtor in which amounts are available to satisfy the claim of the Decree Holder. These are:-

| s. | Bank | Bank Address | Account Number | |
|-----|----------|---------------------------------------|----------------|--|
| No. | Name | · | | |
| 1. | Kotak | Unitech House, L-Block, South City-I, | 01722560001651 | |
| | Mahindra | Gurugram-122001 | | |
| 0 | Bank | | | |
| 2 | IndusInd | Unitech Commercial Tower, Sector-45, | 200999980790 | |
| | Bank | Gurugram-122003 | | |
| 3 | HDFC | P-7, Sector-18, Noida – 201301 | 00882320001161 | |
| | Bank | | | |
| | Limited | | | |

| 4 | HDFC | Unitech | House, | South | City-I, | L-Block, | 00440310003128 |
|---|---------|----------|-----------|---------|---------|-----------|----------------|
| | Bank | Gurugran | n – 12200 | | | | |
| | Limited | | | | | | |
| 5 | HDFC | Unitech | House, | L- Bloc | k, Sout | h City-I, | 00442320005166 |
| | Bank | Gurugran | n-122001 | | | | |

Accordingly, notice be issued to the Managers of the aforesaid Banks directing them to freeze the outward remittances of the amounts available and to file a report before this Tribunal how much amount is available as on date.

Notice to be effected Dasti on the Bank Manager.

To come up on 21st December, 2017.

(Ina Malhotra) Member (J)